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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.03.2021

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**


PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 178/BB/2020	For admission	Sec 9 of I&B code 2016	Winlead(HK) Cable & Wire Products Co. Ltd	S S Jayanthi	M/s Velankani Electronics Pvt Ltd	Ajay Kumar M

ADVOCATE FOR PETITIONER/s:

NITHYANANDA - S.G.

9535038034



ADVOCATE FOR RESPONDENT/s:

Ajay Kumar. M

9968203869



**ORDER**

Heard Mr. Nithyananda.S.G, learned Counsel for the Petitioner and Mr. Ajay Kumar.M learned Counsel for the Respondent.

The learned Counsel for the Respondent submits that the Respondent is willing to settle the debt so as to settle the matter with the Petitioner. The learned Counsel for the Petitioner seeks time.

Heard in part. Post the case "for Settlement" on 15.03.2021.



MEMBER (T)



MEMBER (J)

Brunda  
Verified



Court Officer